

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 177
ANSWERED ON 07.12.2022

POLICY FOR MAJOR MINERAL LEASE

†177. SHRI RAMDAS C. TADAS:
SHRI ASHOK MAHADEORAO NETE:

Will the Minister of MINES be pleased to state:

- (a) whether the Government had fixed a policy for major mineral lease or lease on auction after 2014 and if so, the details thereof;
- (b) the names of the States in the country wherein major mineral mines have been auctioned as on date and the list of major minerals, location-wise;
- (c) the income earned by the Government through bidding of such auction, location-wise;
- (d) the number of leases and minerals planned to be auctioned by the Government in the coming years, location-wise;
- (e) the details of the State Governments that cooperated and those which did not cooperate in the auction along with the reasons therefore?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a): Yes, Sir. The Mines and Minerals (Development and Regulation) Act, 1957 [MMDR Act, 1957] was amended with effect from 12.01.2015. Through the said amendment, the policy for the grant of mineral concessions through a transparent e-auction process has been introduced in order to bring in greater transparency and remove discretion at all levels in grant of mineral concessions. Further, State Governments have been empowered to conduct auctions of mineral. The subordinate Rules for the auction of mineral blocks have been notified by the Ministry.

(b): Information is at Annexure I.

(c) As per the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the Rules framed thereunder, the State Government are empowered to grant mineral concessions for the minerals located within their respective jurisdiction and to collect the revenue generated thereupon. Revenue from auction of mineral blocks will be accrued to the State Government once the production & dispatch of minerals start from the auctioned mines. As per the information received from the State Government, revenue accrued from the auctioned mines which have started production in some of the States are at Annexure-II.

(d): Preparation of mineral blocks for auctioning is a continuous process and at present 68 mineral blocks (43 for Mining Lease & 25 for Composite Licence) of various minerals are currently under auction in various states. Details are at Annexure-III.

(e): The Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the Rules framed thereunder including the provisions for the auction of mineral blocks are applicable to all State Governments.

State-wise/Mineral-wise details of the auctioned blocks:

States	Total Auctioned Mines	Minerals
Andhra Pradesh	20	Iron Ore-2, Gold-4, Limestone-5, Manganese-9
Chhattisgarh	19	Iron Ore-6, Gold-1, Limestone-9, Bauxite-3
Gujarat	12	Limestone-9, Bauxite-3
Jharkhand	07	Iron Ore-1, Gold-2, Limestone-2, Graphite-2
Karnataka	34	Iron Ore-24, Gold-2, Limestone-8
Madhya Pradesh	32	Iron Ore-4, Gold-2, Limestone-11, Bauxite-5, Graphite-2, Diamond-2, Rock Phosphate-3, Bauxite & Limestone-1, Manganese-2
Maharashtra	28	Iron Ore-7, Limestone-4, Bauxite-7, Copper-2, Copper & Gold-1, Graphite-1, Manganese-5, Kyanite-1
Odisha	40	Iron Ore-23, Iron Ore & Manganese-6, Chromite-3, Limestone-3, Manganese-3, Graphite-2
Rajasthan	22	Iron Ore-2, Limestone-17, Manganese-3,
Uttar Pradesh	02	Phosphorite-2
TOTAL	216	Iron Ore-69, Gold-11, Limestone-68, Bauxite-19, Graphite-7, Diamond-2, Rock Phosphate-3, Manganese-22, Chromite-3, Iron Ore & Manganese-6, Copper-2, Phosphorite-2, Copper & Gold-1, Kyanite-1

Annexure II

The revenue accrued to the State Government:

States	Revenue generation from the auctioned mines which have started production (in Cr.) (2021-22 to 2022-23)
Odisha	40644.81
Karnataka	2093.79
Andhra Pradesh	17.79
Chhattisgarh	0.92
Total	42,757.31

Annexure III

Mineral Blocks currently under auction

States	Blocks currently under auction	Minerals
Andhra Pradesh	01	Gold-1
Chhattisgarh	14	Iron Ore-7, Gold-1, Limestone-2, Bauxite-2, Ni, Cr and associated PGE Ore-2
Jharkhand	02	Iron Ore-2,
Karnataka	07	Iron Ore-2, Gold-2, Limestone-1, Bauxite-1, Iron ore & Manganese-1
Madhya Pradesh	12	Limestone-5, Gold-1, Rock Phosphate-1, Iron Ore-1, Manganese-3, Graphite-1
Odisha	10	Iron Ore-2, Iron Ore & Manganese-2, Bauxite-4, Limestone-2
Rajasthan	03	Iron Ore-1, Limestone-1, Manganese-1
Uttar Pradesh	07	Gold-3, Iron Ore-1, Phosphorite-1, Iron & Gold-1, Glauconite-1
Tamil Nadu	08	Limestone-8
Goa	04	Iron Ore-4
TOTAL	68	Iron Ore -20, Iron Ore & Manganese -03, Limestone-19, Bauxite-7, Manganese Ore-4, Gold -8, Ni, Cr and associated PGE Ore-2, Iron & Gold-1, Glauconite-1, Phosphorite-1, Rock Phosphate - 1, Graphite-1